

CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) In order to promote the welfare of teachers in indigent circumstances the Ministry of Education has set up the "National, Foundation for Teachers' Welfare" under the Charitable Endowments Act. The funds of the Foundation comprise contribution made by the Central Government and States/Union Territories as also collections made by the Ministry of Education and the State/Union Territories. A campaign for collection of funds is organised by the Ministry of Education and the State/Union Territories on Teachers' Day which is celebrated on 5th September every year. 20% of the collections is sent to build up a Central Corpus of funds and 80% is retained by the State/Union Territory concerned for immediate utilization. Financial assistance to teachers and their dependents in distress is mainly provided by the respective State/Union Territory Working Committees of the Foundation from out of this share. Similar assistance to teachers of Kendriya Vidyalayas is sanctioned by the General Committee.

The funds of the Foundation are largely utilised for providing financial assistance to teachers and their dependents who may be in financial distress due to circumstances like untimely death or prolonged illness of the teacher. Cases of retired teachers are also considered subject to availability of funds. In addition, funds of the Foundation are also utilised for the following purposes:—

- (i) For giving scholarships or other financial assistance to meet education expenses in respect of deserving cases of students who must be children of teachers in indigent circumstances.
- (ii) For giving assistance to teachers in indigent circumstances to meet expenses in connection with the marriage of their daughters.

(b) and (c) Since assistance to teachers in indigent circumstances is given from the funds of the Foundation, no provision is made for this purpose in the budget of the Ministry of Education. Consequently, the question of expenditure by the Ministry does not arise.

**S.T. Applications for Admission in
Delhi University**

1889. **SHRIMATI SUMATI ORAON:** Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) how many Scheduled Tribes candidates submitted their applications for admission during current academic session, 1983-84 in Honours courses of B.A., B.Sc. and B. Com. classes in colleges under Delhi University;

(b) how many of such candidates qualified for admissions and how many were actually admitted;

(c) what were the cut-off percentages of marks i.e. minimum qualifying marks; and

(d) was the prescribed percentage at 7.5% for Scheduled Tribes students in this regard, duly satisfied this time, if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) The total number of Scheduled Tribe candidates who had registered for admission to various Pass and Honours Courses in Arts and Commerce is 104 and for Pass and Honours courses in Science is 11, in the Delhi Colleges till July 27, 1983.

(b) All the 115 candidates were allotted to Colleges of their choice in order of preference for admission to the Course concerned. As the process of admission is still on, the number of such candidates who have actually taken admission is not yet available.

(c) The minimum percentage of marks prescribed for admission to Pass Courses is 40% and to Honours Courses 45%.

(d) No, Sir. The number of candidates registered for admission is far less than the seats reserved.

**Conversion of Tekdar, Murren, Koribiya
and Ugna Halts into Stations**

1890. **SHRI BHOGENDRA JHA:** Will the Minister of RAILWAYS be pleased to state: